



BOMBAY HIGHCOURT
OFFICER CAUSELIST CAUSELIST
For Tuesday The 24th June 2025
COURT NO. 19A
SINGLE
AT 12:00 PM
SHRI. A. H. LADDHAD((PROTHONOTARY SENIOR MASTER))

HEADER NOTE :

Matters are listed for grant Signature, Hence Advocate Presence is not Required

Sr.	CASE NO.	PARTIES	ADVOCATES
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FOR SIGNING GRANT

1	TP/2170/2021 [Original]	ADITYA NAVEENRAJ THEKKUTT VS NAVEENRAJ THEKKUTT RAGHAVAN (DECEASED)	Deepa Panicker R.R.CHAUDHARY
	REMARK : ==LA==		
	with		
	IA(L)/1740/2024 (ECHCBM02009232024) [Original]	ADITYA NAVEENRAJ THEKKUTT VS NAVEENRAJ THEKKUTT RAGHAVAN AN	Deepa Panicker R.R.CHAUDHARY Deepa Panicker
	REMARK: == PRAECIPE DTD 01/02/2024 ==		
2	TP/1038/2023 [Original]	PRASHANT SHARAD VAIDYA VS SHARAD DATTATRAY VAIDYA AND SNEHALATA SHARAD VAIDYA(DECEASED)	RUTWIK PRAVIN RAUT
	REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON 02-12-2024.		
3	TP/3545/2023 [Original]	ANWARALI CHARANIA VS NOORBANOO NOORALI CHARANIA @ NOORBANOBAI NOORALI CHARANIA (DECEASED)	Asadali Mazgoanwala
4	TP/159/2024 [Original] (ECHCBM02094682023)	GEETANJALI VIJAY AMBEKAR VS VIJAY BHAGURAM AMBEKAR (DECEASED)	

REMARK : AS PER OFFICE REPORT, NO CAVEAT IS FILED TILL DT.11/09/2024.

5 TP/3604/2024 JAYAMALA MURLIDHAR SUTRAVE R T Kharwar
[Original] VS
(ECHCBM02192482023) MURLIDHAR PRAKASH SUTRAVE
(DECEASED)

with

WILL/1415/2024 JAYAMALA MURLIDHAR SUTRAV R T Kharwar
[Original] E
VS
In MURLIDHAR PRAKASH SUTRAVE
TP/3604/2024
(ECHCBM02192482023) (DECEASED)

6 TP/3672/2024 DINESH RAMCHANDRA SAMANT Puja Pilankar Naik
[Original] VS
(ECHCBM02123112024) VANDANA HARISHCHANDRA
ZARAPKAR (DECEASED)

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON 16.12.2024

with

WILL/1442/2024 DINESH RAMCHANDRA SAMANT Puja Pilankar Naik
[Original] VS
VANDANA HARISHCHANDRA ZAR
In APKAR (DECEASED)
TP/3672/2024
(ECHCBM02123112024)

7 TP/4246/2024 SHAILESH BHABHUTMAL SHAH Adv Ameya Suhas Mahajan
[Original] VS
(ECHCBM02151642024) BHABHUTMAL KHUMCHAND SHAH
(DECEASED)

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON DATE 16/01/2025

with

WILL/1689/2024 SHAILESH BHABHUTMAL SHAH Adv Ameya Suhas Mahajan
[Original] VS
BHABHUTMAL KHUMCHAND SHAH
In (DECEASED)
TP/4246/2024
(ECHCBM02151642024)

8 TP/5171/2024 Ketan Manharlal Shah SHUKLA VIPULCHANDRA
[Original] VS GAJENDRAPRASAD
(AMH20230017423C20240 Tarulata Manharlal Shah (Deceased)
0001)

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON DATE 13/01/2024

9 TP/5395/2024 DELNA TUSHAD COOPER AND 3 DANI SIMRAN NIKHIL
 [Original] ORS DANI SIMRAN NIKHIL
 (AMH20240133870C20240 VS
 0001) MEHROO RATTAN SURVEYOR
 (DECEASED)

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON DATE 27/12/2024

with

WILL/2151/2024 DELNA TUSHAD COOPER AND 3 DANI SIMRAN NIKHIL
 [Original] ORS
 VS
 In MEHROO RATTAN SURVEYOR (D
 TP/5395/2024
 (AMH20240133870C20240 ECEASED)
 0001)

10 TP/5513/2024 Surendra Shamrao Thombre GUPTA DHRUV VEDPRAKASH
 [Original] VS
 (AMH20240007280C20240 Bhimarav Krishna Thombare alias
 0007) Thombare Bhimarav (Deceased)

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON 10.12.2024

11 TP/5538/2024 Chandmal Bachhraj Chhajed And Anr Sheetal Ulhas Malvankar
 [Original] VS Sheetal Ulhas Malvankar
 (AMH20230007786C20240 Aruna Sharad Shah (Deceased)
 0001)

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON DATE 27/12/2024

with

WILL/2190/2024 Chandmal Bachhraj Chhajed Sheetal Ulhas Malvankar
 [Original] And Anr
 VS
 In Aruna Sharad Shah (Deceas
 TP/5538/2024
 (AMH20230007786C20240 ed)
 0001)

12 TP/5751/2024 VIDHYA SHANTARAM LOTANKAR KUNAL SUNIL JADHAV
 [Original] AND ANR
 (ECHCBM02078502024) VS
 DNYANDEV @ JNANADEV TUKARAM
 PATIL (DECEASED)

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON DATE 27/12/2024

with

WILL/2300/2024 VIDHYA SHANTARAM LOTANKAR KUNAL SUNIL JADHAV
 [Original] AND ANR
 VS
 In DNYANDEV @ JNANADEV TUKAR

TP/5751/2024
(ECHCBM02078502024) AM PATIL (DECEASED)

13 TP/5797/2024 LATA LAHOO DHAMALE SUJATA RAVINDRA BABAR
[Original] VS SUJATA RAVINDRA BABAR
(AMH20230032197C20240 MANORAMA BHIKAJI TETAMBE
0059) (DECEASED)

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON DATE 27/12/2024

with

WILL/2320/2024 LATA LAHOO DHAMALE SUJATA RAVINDRA BABAR
[Original] VS
MANORAMA BHIKAJI TETAMBE
In (DECEASED)

TP/5797/2024
(AMH20230032197C20240
0059)

14 TP/5875/2024 ANKITA PRAKASH JOSHI HIREN GUNVANT SHAH
[Original] VS
(AMH20240128290C20240 MALVIKA PRAKASH JOSHI
0001) (DECEASED NO. 1)

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON DATE 20/12/2024

15 TP/5903/2024 Anand Ashok Gohil And 2 Ors HUNNURKAR SEEMA SADASHIV
[Original] VS HUNNURKAR SEEMA SADASHIV
(AMH20210053261C20240 Devi Rameshkumar Roy (Deceased)
0053)

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON DATE 27/12/2024

with

WILL/2352/2024 Anand Ashok Gohil And 2 O HUNNURKAR SEEMA SADASHIV
[Original] rs
VS
In Devi Rameshkumar Roy (Dec

TP/5903/2024
(AMH20210053261C20240 eased)
0053)

16 TP/5962/2024 NITIN SRIKISHAN KAPOOR ALIAS Rohini Pandit
[Original] NITIN KAPOOR
(AMH20210048853C20240 VS
0001) SRIKISHAN KAPOOR alias
SRIKISHAN RADHAKISHAN KAPOOR
(DECEASED)

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON DATE 21/01/2025

with

WILL/2387/2024 NITIN SRIKISHAN KAPOOR AL Rohini Pandit
[Original] IAS NITIN KAPOOR

VS
In SRIKISHAN KAPOOR alias SR
TP/5962/2024
(AMH20210048853C20240 IKISHAN RADHAKISHAN KAPO
0001)

OR (DECEASED)

17 TP/6020/2024 BHAKIMCHANDRA KHANDUBHAI PRIYA SANKPAL
[Original] PATEL
(ECHCBM02170912023) VS
SHARAD KHANDHUBAI PATEL
(DECEASED)

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON DATE 22/01/2025

18 TP/230/2025 Anil Manilal Virani And 2 Ors K Ashar and Co
[Original] VS K Ashar and Co
(AMH20240131862C20240 Arti Anil Virani (Deceased)
0019)

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON DATE 31/01/2025

with

WILL/78/2025 Anil Manilal Virani And 2 K ASHAR CO
[Original] Ors

VS

In Arti Anil Virani (Deceas
TP/230/2025
(AMH20240131862C20240 ed)
0019)

19 TP/279/2025 Pravin Dattarya Mondar KLT LAW ASSOCIATES
[Original] VS
(AMH20240129120C20240 Shalini Dattarya Mondkar (Deceased)
0001)

20 TP/401/2025 HETAL SAMIR SHAH Aditya Shirke
[Original] VS
(AMH20230057685C20240 SAMIR RASIKLAL SHAH (DECEASED)
0004)

21 TP/1057/2025 SHARVARI KIRAN NARVANKAR SHRIKANT DIXIT
[Original] VS
(AMH20240128165C20250 ANANT MARUTI MORE (DECEASED
0011) NO. 1)

22 TP/1153/2025 Lakshmi Kedar Tipnis OKA.SAURABH
[Original] VS
(AMH20240126891C20240 Kedar Chandramohan Tipnis
0011) (Deceased)

REMARK : ===NOTICE TO COLLECTOR (N TO C) SENT ON DATE 19/03/2025===